

SPECIAL BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/446(KB)2017
IA(I.B.C)/414(KB)2022, IA(I.B.C)/1681(KB)2023,
IA(I.B.C)/1542(KB)2023, IA(I.B.C)/838(KB)2024,
IA(I.B.C)/238(KB)2024, IA(I.B.C)/154(KB)2022,
IA(I.B.C)/1763(KB)2019, IA(I.B.C)/180(KB)2022,
IA(I.B.C)/1448(KB)2023, IA(I.B.C)/866(KB)2022,
IA(I.B.C)/864(KB)2022, IA(I.B.C)/418(KB)2022,
IA(I.B.C)/909(KB)2020, IA(I.B.C)/1355(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MAY 2024

IN THE MATTER OF	SHREESHYAM METALIKS PRIVATE LIMITED VS CONCAST STEEL & POWER LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Swatarup Banerjee, Adv.] For MSTC
Mr. Rahul Auddy, Adv.]
Mr. Aditya Gooptu, Adv.]

Mr. Shaunak Mitra, Adv.] For Alakananda Balmukund Ispat Ltd.
Mr. Prithwish Roy Chowdhury, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. List the matter on **11.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**